

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ Shri. Mohammad T Asim
COURT 48 ADDL SESSIONS JUDGE
Criminal Cause List Dated 22-07-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>HEARING</u>				
1	SPL.CASE	100032/1987	State Vs S. Shankar Narayanan dead ors	SPP Amrish Pandey Adv. Mangaonkar accd 2
<u>EVIDENCE PART HEARD</u>				
2	SPL CASE CBI	100045/1996	CBI ACB MUMBAI Vs Sudha Harish Kapadiya	SPP Amrish Pandey Adv. Mr. Parab Accd. 1
3	SPL CASE CBI	100046/1996	CBI ACB MUMBAI Vs Ramchandra Shridhar Joshi another	SPP Amrish Pandey Adv. Mr. Joshi @ Adv. Mr. Welkar accd.1
<u>HEARING BEFORE CHARGE</u>				
4	SPL CASE CBI	100063/2018	CBI, ACB Vs Subhash Vidyaprasad Yadav and others 3	SPP Amrish Pandey
